

Annexure-3

Filing under clause(d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) regulation,2016

Name of the corporate debtor: M/s. Konaseema Gas Power Limited; Date of commencement of liquidation: 20.02.2020 ; List of stakeholders as on:05.09.2022

Sl No	Name of authorised representative, if any	Name of employees	Identification No.	Details of the claim		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total Amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
1	V Sekhar	V Sekhar		21.03.202	29,613	29,613	29,613	Unsecured		-	-	-	-	
2	V Sekhar	G Venkatesh		21.03.202	24,919	24,919	24,919	Unsecured		-	-	-	-	
3	V Sekhar	N Venkateswara Rao		21.03.202	35,108	35,108	35,108	Unsecured		-	-	-	-	
4	V Sekhar	D Radha Krishna		21.03.202	21,104	21,104	21,104	Unsecured		-	-	-	-	
5	V Sekhar	Ch Rama Rao		21.03.202	18,735	18,735	18,735	Unsecured		-	-	-	-	
6	V Sekhar	D Rama Rao		21.03.202	1,200	1,200	1,200	Unsecured		-	-	-	-	
7	V Sekhar	V.K. Visweswarudu		21.03.202	23,243	23,243	23,243	Unsecured		-	-	-	-	
8	T Satyanarayana	T Satyanarayana		21.03.202	37,897	37,897	37,897	Unsecured		-	-	-	-	
9	CH.V.K. Raju	CH.V.K. Raju		20.03.202	92,709	47,806	47806	Unsecured		-	-	44,903	-	
10	P Arjuna Rao	P Arjuna Rao		20.03.202	72,000	55,932	55932	Unsecured		-	-	16,068	-	
11	M Ramakrishna Rao	M Ramakrishna Rao		23.03.202	3,29,269	1,63,406	163406	Unsecured		-	-	1,65,863	-	
12	D. Surapa Raju	D. Surapa Raju		21.03.202	47,435	38,935	30435	Unsecured		-	-	8,500	-	
13	N. Durga Rao	N. Durga Rao		21.03.202	44,145	31,203	30435	Unsecured		-	-	12,942	-	
14	J s Prabhakar	J s Prabhakar		21.03.202	44,145	30,435	30435	Unsecured		-	-	13,710	-	
		Total			8,21,522	5,59,536	5,50,268					261986		